

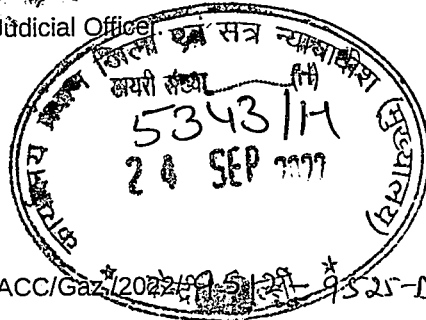
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PCACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.

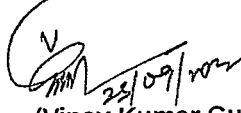
ORDER

In partial modification of this office order No.DR.(Spl.Judges)/RACC/Gaz./2022/24503-24549-C dated 30th August, 2022 for performing urgent misc. work like remand work, issuance of search warrants etc. after 5.00 P.M. on a working day, Sunday and closed Holidays, the following Officer shall be on duty on the date mentioned against his name :-

S.No	Name of Judicial Officers	Designation	Date	Sunday/Holidays
1	SH. AJAY GUPTA	SPECIAL JUDGE (PC ACT)(CBI)-03	28.09.2022	-

In case the officer proceeds on leave or is not available, the matters shall be placed before the Link Judicial Officer.

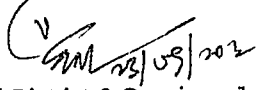



(Vinay Kumar Gupta)
Principal District & Sessions Judge
-cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

No.D.R.(Spl. Judges)/RACC/Gaz./2022/24503-24549-C-9525-D Dated, Delhi the 23/09/22

Copy forwarded digitally for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Officer concerned, Rouse Avenue Court Complex, New Delhi.
4. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
5. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
6. The Chief Prosecutor, CBI/ACB, Rouse Avenue Court Complex, New Delhi.
7. The Website Committee, Tis Hazari Court, Delhi.
6. The Branch In-charge, Facilitation Filing Section and Care Taking, RACC, New Delhi.
7. The Reader to the undersigned.
7. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
8. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.


Principal District & Sessions Judge
-cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

